

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.994/94

New Delhi the 23rd day of January, 1996.

(15)

Hon'ble Sh. N.V. Krishnan, Acting Chairman
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. James Dann
Age 50 years
S/o Late Shri NW Dann
Head Clerk
Works Branch
Northern Railway Headquarters
Baroda House, New Delhi.
R/o Sewa Nagar Railway Colony
New Delhi.
2. Subhash Kumar
Age 46 years
S/o Late Shri Amir Chand
Head Clerk
Works Branch
Northern Railway Headquarters
New Delhi.
R/o A/191-192
Pandav Nagar
New Delhi 110 008
3. Smt. Veena Kumari
Age 39 years
W/o Shri Jagdish Kumar
Head Clerk
Works Branch
Northern Railway Headquarters
Baroda House, New Delhi.
R/o A-40, Tilak Nagar
New Delhi.
4. Pranab Das
Age 42 years
S/o Late Shri A.T. Das
Head Clerk
Works Branch
Northern Railway Headquarters
Baroda House, New Delhi.
R/o 118/6 Minto Bridge Railway Colony
New Delhi.

✓

(16)

5. Lal Sahab
 Age 52 years
 S/o. Shri Charu Singh
 Head Clerk
 Works Branch
 Northern Railway Headquarters
 Baroda House, New Delhi.
 R/o. C-244, Vijay Nagar
 Ghaziabad, U.P.

.. Applicants.

ADVOCATES: Shri K.N.R.Pillay
 Shri P.V.Sreedharan

AND

1. Union of India
 through the General Manager (P)
 Northern Railway
 Baroda House
 New Delhi.
2. Shri Sanjiv Rai
 Dy. Chief Engineer (W)
 Northern Railway
 Baroda House, New Delhi.
3. The Chief Engineer (G)
 Northern Railway
 Baroda House, New Delhi.

.. Respondents.

(By Advocate Sh. H.K. Gangwani)

ORDER (Oral)

(Hon'ble Sh. N.V. Krishnan, Acting Chairman)

When the matter came up for direction today, the learned counsel for the applicants seek permission to withdraw the O.A., which is not opposed. The permission is granted. Accordingly the OA is dismissed, as withdrawn. No costs.

Lakshmi Swaminathan
 (Smt. Lakshmi Swaminathan)
 Member (J)

'Sanju'

N.V. Krishnan
 (N.V. Krishnan)
 Acting Chairman

23.1.76